

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI

ORDER No. 30/2015

Dated : 25.05.2015

I hereby authorize the following Judicial Officers of South Civil District at Saket Courts as opted by them, to hear and dispose off the urgent matters under the Delhi Rent Control Act of South Civil District, New Delhi, in accordance with law during the Summer Vacations 2015 w.e.f. 08.06.2015 to 27.06.2015 :-

| Sl. No | Name of the Judicial Officers | Detention Period | Court Room No. |
|--------|--------------------------------------|--------------------------|----------------|
| 1. | Ms. Surya Malik Grover, SCJ-cum-RC | 08.06.2015 to 17.06.2015 | 001 |
| 2. | Sh. Pawan Singh Rajawat, ARC/CCJ/ACJ | 18.06.2015 to 27.06.2015 | 204 |

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

(ANU MALHOTRA)

District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

No. 5147-5226/F.11/Judl.I/Sum. Vac./SD/2015

New Delhi, Dated 26/5/15

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Tis Hazari Court, Delhi.
3. The District & Sessions Judges, North West, South West, East, Shahdara, North East, New Delhi, North, South East, West Districts.
4. The Officer Incharge, Pool Car Section, Saket Courts Complex with request to provide pool car facility to the above mentioned Judicial Officers.
5. All Judicial Officers posted in South District/Sessions Division Saket.
6. The Chief Prosecutor, South District, Saket Courts, New Delhi.
7. The Superintendent/Incharge of all the Branches, South District, Saket Courts Complex, New Delhi.
8. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
9. The PRO/APRO of all the District Courts of Delhi & New Delhi.
10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
11. Reader to the undersigned.
12. Notice Board.
13. Guard File.

(ANU MALHOTRA)

District & Sessions Judge, South District
District Court Complex, Saket, New Delhi